

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 02.09.2016
COURT NO. 12
ITEM NO. 39

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 24893 OF 2016
WITH PRAYER FOR INTERIM RELIEF

STATE OF UTTAR PRADESH & ORS.

...PETITIONER(S)

VERSUS

ASHOK KUMAR SRIVASTAVA

...RESPONDENT(S)

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 12.04.2016 passed by the High Court of Judicature at Allahabad, Lucknow Bench, Lucknow in Special Appeal Defective No. 210 of 2012.

It is submitted that SLP(C) No. 23793/2016 arising out of common order was listed before the Hon'ble Court on 17.08.2016 when the Court was pleased to adjourned the matter for two weeks and the same is still pending before the Hon'ble Court. (Copy of order dated 17.08.2016 enclosed).

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 29th day of August, 2016.

ASSISTANT REGISTRAR

Copy to:
Mr. A. K. Prasad, Advocate

ASSISTANT REGISTRAR